

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 131 of 2013

Dated : 3rd March, 2014

In the matter of :

M/s Vianney Enterprises

... Appellant(s)

Versus

**Kerala State Electricity Regulatory
Commission & Anr.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sumeet Lall
Mr. Shwetabh Sinha

Counsel for the Respondent(s) : Mr. Ramesh Babu for R-1
Mr. M.T. George and
Ms. Kavita K.T. for R-2

ORDER

As the court did not assemble today, the matter is posted for hearing on

07.03.2014 at 2.30 p.m.

COURT MASTER